

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.06.2021 AT 11.00 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 210/9/AMR/2019
NAME OF THE COMPANY	Sudalagunta Sugars Ltd
NAME OF THE PETITIONER(S)	A.R Enterprises
NAME OF THE RESPONDENT(S)	Sudalagunta Sugars Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. In view of the memo filed by the Operational Creditor the CP (IB) No.210/9/AMR/2019 is dismissed as withdrawn.


MEMBER (JUDICIAL)

RSN